

SUPREME COURT OF INDIA

LIST OF SENIOR ADVOCATES DESIGNATED BY SUPREME COURT

(as on 23.05.2022)

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
1	Mr. Ramachandra Martand Hajarnavis	89, Shahjahan Road, New Delhi.	28-3-1966	Retired Judge, Bombay High Court
2	Mr. Hari Ramchandra Gokhle	Rocky Hill Flats, N. Dabholkar Road, Bombay-6	23-7-1966	Advocate
3	Mr. G. R. Rajagopaul	C-53, South Extn. Part-1, New Delhi	03-10-1966	Advocate
4	Dr. V. A. Sayed Muhammad	Address not available	07-11-1966	Advocate General
5	Mr. N. D. Khar Khanis	122, Golf Links, N.D.	07-10-1967	Advocate
6	Mr. P. Govinda Menon	2, Hastings Road, New Delhi	06-03-1968	Advocate
7	Dr. Haji N. A. Noor Mohammed	P.O. Box 24, MOGADISCIO	02-1-1969	Advocate
8	Mr. Moinul Hague Chaudhury	Dr. S. K. Bhuniya Road, Gauhati-I, Assam	12-12-1969	Advocate
9	Mr. B. K. P. Sinha	206, Vithalbhai Patel House, Rafi Marg, N. Delhi.	16-03-1970	Advocate
10	Mr. P. Ramachandra Reddy	Srinivas, Hardikar Bagh, Himatat Nagar, Hyderabad	19-08-1970	Adv. General
11	Mr. Brijbans Kishore	"The River Side" 10 Ram Kishore Marg, Delhi-6	02-04-1970	Advocate
12	Mr. B. V. Subrahmanyam	106, Golf Links, New Delhi	27-04-1970	Advocate General
13	Mr. Jaisukh Lal Hathi	11, Ashoka Road, New Delhi	10-09-1970	Advocate

* Names of those Senior Advocates have been deleted whose death has been intimated to the Registry. Concerned Bar Associations/Senior Advocates are requested to intimate their present Contact No. and Address to the Registrar (CDSA), Supreme Court, Tilak Marg, New Delhi - 110001, supremecourt@nic.in for updation of record and contact.

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
14	Mr. G. N. Dixit	Off:- 32, Lawyers Chambers, Supreme Court of India, New Delhi Res: - K-22, Green Park, New Delhi-16	15-12-1970	Advocate-on-Record
15	Mr. Ram Nath Sharma	682/Sector-15, Gurgaon (Haryana)	26-2-1971	Retired Judge, Allahabad High Court
16	Mr. K. K. Venugopal	35A, Harrington Road, Madras-30	06-3-1972	Advocate
17	Mr. Bhimaji Narayan Rao Lokur	D-121, Defence Colony, New Delhi	29-3-1972	Retired Judge, Allahabad High Court
18	Mr. D. P. Singh	A-39, Nizamuddin East, New Delhi-13	08-5-1972	Advocate
19	Mr. K. T. Harindranath	11, Munirka Marg, Vasant Vihar, New Delhi.	08-5-1972	Advocate
20	Mr. Lakshmi Narain Chhangam	C/o. B. N. Purohit, 4/19, Kalkaji Extn. New Delhi	25-10-1972	Retd. Judge, Rajasthan High Court
21	Mr. T. P. Naik	Civil Lines, Pachpedi, Jabalpur	16-11-1972	Retd. Judge, M.P. High Court
22	Mr. K. S. Ramamurti	C-II-60, Shah Jehan Road, New Delhi - 11	30-1-1973	Retd. Judge, Madras High Court
23	Mr. S. B. Sen	Pili Kothi, Indore	19-4-1973	Retd. Judge, M.P. High Court
24	Mr. R. S. Gae (Rustom Sorabji Gae)	37, Aurangzeb Road, New Delhi	23-4-1973	Advocate
25	Mr. J. N. Bhat	100, Wazir Bagh, Sri Nagar, J & K	18-9-1973	Retd. Judge, J & K High Court
26	Mr. Prem Nath Khanna	13-14, Iswar Nagar, Mathura Road, New Delhi-65	22-7-1974	Retd. Judge, Delhi High Court
27	Mr. Bhagwati Prasad Beri	A-2/29, Safdarjung Enclave, New Delhi	16-7-75	Retired Chief Justice, Rajasthan High Court

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
28	Mr Dwijendra Lal Sen Gupta	19, Gurdawara Road, Rakabganj Road, New Delhi	30-7-1975	Advocate
29	Mr. Kan Singh	Near Public Park Udai Mandir Jodhpur	18-9-1975	Retd. Judge, Rajasthan H/C.
30	Mr J. N. Takru	A/ 31 N. D. S. E Part-I, New Delhi-49	06-1-1976	Retd. Judge, Allahabad High Court
31	Mr. R. P. Bhatt	N-4/28 D.L.F. City, Phase II, Gurgaon, Haryana Chamber No. 51, Lawyers Chambers, Supreme Court of India, Bhagwan Das Road, N.D.-21	28-1-1976	Retd. Judge, Bombay High Court
32	Mr. Jagjit Singh	236, Sector-9C, Chandigarh	28-1-1976	Retired Judge, Delhi High Court
33	Mr. U. R. Lalit	B-75, Sector 14, NOIDA – 201 301.	06-2-1976	Retd. Judge, Bombay High Court
34	Mr. R. W. Adik	Address not available	01-3-1976	Adv. Genl
35	Mr. N. P. Nathwani	3, Firozshah Road, N. Delhi – 110 001.	03-3-1976	Retd. Judge, Bombay High Court
36	Mr. Vepa P. Sarathi	D/1/59/1, Andrews Ganj, New Delhi-49	03-1-1976	Advocate
37	Mr. Raj Bahadur	19, Akbar Road, New Delhi-11	12-1-1977	Advocate
38	Mr. R. Vasudev Pillai	C-230, Defence Colony, New Delhi	18-3-1977	Advocate
39	Mr. S. P. Bhargava	101, Darya Ganj, New Delhi	05-5-1977	Retired Judge, Madhya Pradesh High Court
40	Mr. K. B. Asthana	71, Western Court New Delhi	22-7-1977	Retired Judge, High Court of Allahabad High Court
41	Mr. Bhubneshwar Dhari Singh	N-2, M Road, Patna-80001	08-12-1977	Retd Judge Patna High Court

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
42	Mr. P. Shivshankar	Sree Sadan, Himayat Nagar, Hyderabad-500029	08-02-1978	Retd Addl Judge, A.P. High Court
43	Mr. P. A. Chaudhary	1-10-1/16, Ashok Nagar, Hyderabad	08-02-1978	Advocate
44	Mr. S. B. Bhasme	88, Lawyers Chambers, Supreme Court, N.D.	18-7-1978	Advocate
45	Mr. Rajni Patel	K-2, Cuffe Parade Colaba, Bombay – 400 005	18-4-1979	Advocate
46	Mr. M. M. Abdul Khader	C-75, Neeti Bagh, New Delhi	18-7-1979	Advocate
47	Mr. J. P. Goyal	4, Lawyers Chambers Supreme Court of India, N. D.	03-8-1979	AOR
48	Mr. A. N. Sinha	7/A-73, Western Extn. Area, New Delhi	25-10-1979	Advocate
49	Mr. T. U. Mehta	Siddhartha, 3rd Dada Rokadnath Society, 22.2.201near Narayan Nagar, Bus Terminal Paldi, Ahmedabad	13-12-1979	Retd Chief Justice, High Court of H. P
50	Mr. C. M. Lodha	B-Road, Paote, Jodhpur-342010	22-7-1980	Retd Chief Justice, Rajasthan High Court
51	Mr. S. N. Shankar	B, Bela Road Civil Lines, Delhi	09-9-1980	Retd. Judge, Delhi High Court
52	Mr. Prithvi Raj	13, Tughlak Road, New Dehi	17-9-1980	Retd. Judge, Delhi High Court
53	Mr. K. Sudhakaran	Address not available	07-10-1980	Adv Gen.
54	Mr. Mohinder Singh Joshi	B-12, Derababa Jaimal Singh, Beas, Amritsar.	30-10-1980	Retd. Judge, Delhi High Court
55	Mr. Harbans Lal	68, Sector 8, Chandigarh	12-11-1980	Retd. Judge, P & H High Court
56	Mr Pritam Singh Safeer	A-28, Neeti Bagh, New Delhi	30-1-1981	Retd Judge, Delhi High Court
57	Mr. M. R. A. Ansari	4, Janpath, New Delhi - 11	04-5-1981	Retd Chief Justice, J&K High Court

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58	Mr. Alladi Kappuswami	3-6-226/1, Himayath Nagar, Hyderabad - 5000 29 (AP)	30-3-1982	Retd. Judge A.P. H/C.
59	Mr Manmohan Singh Gujral	S-152, Greater Kailash-II, New Delhi	14-4-1983	Retd Chief Justice, P&H High Court
60	Mr B. Datta	60, Lawyers Chambers Supreme Court of India, N.D	14-4-1983	Advocate
61	Mr. R. D. Tulpule	"Deepak", 1143 Shukrawar Peth, Pune – 411 002.	28-7-1983	Retd. Judge, Bombay High Court
62	Mr. B. G. Murdeshwar	P-6, South Extn. Part-II, New Delhi – 49	10-8-1983	Advocate
63	Mr. T. A. Ramachandran	L-1/2, South Extn. II, New Delhi	5-10-1983	AOR
64	Mr. Mela Ram Sharma	556, Sector 8B, Chandigarh	10-8-1984	Retd. Judge, P&H High Court
65	Mr. M. L. Jain	B-13, Vijay Path, Tilak Nagar, Jaipur-04.	26-9-1984	Retd. Judge, Delhi H/C.
66	Mr. Mahavir Singh	C-802, Multistory, Building, Kasturba Gandhi Marg, N. Delhi	28-9-1984	Retd. Judge, Allahabad High Court
67	Mr. G. A. Shah	101, Jor Bagh, New Delhi	04-4-1985	Adv.
68	Mr. Prakash Narain	G-12/7, DLF Qutub Enclave, Gurgaon, Haryana.	3-10-1985	Retd. Chief Justice, Delhi High Court
69	Mr. Prodyot Kumar Banerjee	B-357, New Friends Colony, New Delhi - 65	17-10-1985	Retd. Chief Justice, Rajasthan High Court
70	Mr. K. Subhramanya Reddy	"SHILPA", 6-3-347/11, Dwarkapuri Colony, Panjagutta, Hyderabad	11-12-1985	Advl Genl
71	Mr. Dev Raj Khanna	11AB, Mathura Road, New Delhi	22-1-1986	Retd. Judge, Delhi High Court
72	Mr. K. N. Bhat	#9, Sector 15-A, NOIDA- 201 301 NCR Delhi	30-4-1986	AOR
73	Mr. Ashwani Kumar	C-9, Friends Colony, New Delhi	15-7-1986	Adv.
74	Mr. H. L. Anand	8, Rajaji Marg, New Delhi	10-8-1986	Retd. Judge, Delhi High Court

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
75	Mr. Rameshwar Nath	A-21, Neeti Bagh, New Delhi	17-12-1986	Retd. Chief Justice, Delhi High Court
76	Mr. Swaraj Kaushal	8, Safdarjung Lane, New Delhi – 110 011	20-12-1986	AOR
77	Mr. Ravindra Nath	3321, Kucha Kasgari, Bazar Sitaram, Delhi	05-4-1987	AOR
78	Mr. K. S. Sidhu	45, Madhuban, Delhi - 92	05-4-1987	Retd. Judge, Rajasthan High Court
79	Mr. Sultan Singh	B-33, Panchsheel Enclave, New Delhi - 110017	05-4-1987	Retd. Chief Justice, Delhi High Court
80	Mr. Purushottam Das Kudal	117-B, Vidyut Nagar, Queens Road, Jaipur	08-5-1987	Retd. Judge, Rajasthan High Court
81	Mr. K. Shanmukham	36, 5 th Trust Cross Street, Mandavelipakkam Chennai-28	20-1-1988	Retd. Judge, Madras High Court
82	Mr. Dwarka Prasad Gupta	E-15, Kailash Colony, New Delhi-48	20-1-1988	Retd. Chief Justice, Rajasthan High Court
83	Mr. P. N. Duda	95, Zakirbagh, New Friends Colony, New Delhi- 25	06-5-1988	Advocate
84	Mr. D. S. Tewatia	A-27/15, D.L.F. Kutub Enclave, Phase-I (behind Gym Khana, Gurdwara, Haryana) 9810123170	06-5-1988	Retd. Chief Justice. Calcutta High Court
85	Mr. G. Ramanujam	New No. 27, Old No. 15, 4th, Main Road, Kasturba Nagar, Chennai – 20.	17-3-1989	Retd. Judge,. Madras High Court
86	Mr. Bal Krishna Behera	Plot No. 93, Unit- III, Kharavela Nagar near RamMandir, Bhubaneswar	17-3-1989	Retd. Judge,. Orissa High Court
87	Mr. S. P. Goyal	Kothi No. 22, Sector 16, Panchkula	17-3-1989	Retd. Judge,. Punjab & Haryana H/C.
88	Mr. Y. V. Anjaneyulu	H. No. 3-45/1, "Sri Nilayam" Dr. Boomanna Marg, Kachiguda, Hyderabad	17-3-1989	Retd. Judge,. A.P. High Court
89	Mr. S. S. Javali	85, Law Chambers, Supreme Court of India, New Delhi	17-3-1989	Advocate

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90	Mr. P. P. Bopanna	9, Hayes Road, Bangalore-25 Ph. No. 080 2221 1949	03-8-1989	Retd. Judge, Karnataka High Court
91	Mr. Koka Ramachandra Rao	Plot No. 266 A, Road No. 10, Jubilee Hills, Hyderabad	03-8-1989	Retd Chief Justice, A.P. High Court
92	Mr. H. L. Agarwal	B/3, 125, Manu Apartments, Mayur Vihar, Delhi -110 091.	03-8-1989	Retd. Chief Justice, Orissa High Court
93	Mr. C. P. Sen	205, Congress Nagar, Nagpur(M.S.)	21-12-1989	Retd. Judge, M.P. High Court
94	Mr. S. N. Chowdhury	G-70, Masjid Moth, G.K.II New Delhi	21-12-1989	Advocate
95	Mr. S. A. Kader	H-33, Parvathi Street, Kalashetra Colony, Besant Nagar (Extn). Chennai – 90.	21-12-1989	Retd. Judge, Madras High Court
96	Dr. Sushil Kumar Tewari	Station Road, Jaipur	20-4-1990	Advocate
97	Mr Charanjit Talwar	E-14, Sector-30, Noida	04-5-1990	Retd. Judge, Delhi High Court
98	Mr. Mian Jalal-ud-Din	Chinar Colony Lane, Baghat Barzulla , Srinagar	11-10-1990	Retd. Chief Justice, J & K High Court
99	Mr. Krishna Prasad Mohapatra	61, Forest Park , Bhubaneswar	11-10-1990	Retd. Judge, Orissa High Court
100	Mr. Ram Krishna Shukla	21, Hamiliton Road, Allahabad	11-10-1990	Retd. Judge, Allahabad High Court
101	Mr. U. C. Srivastava	5-D, A.P. Sen Road, Charbagh, Lucknow	11-10-1990	Retd. Judge Allahabad High Court
102	Mr. Kolse Patil Baban Gangadhar	C/48, Abhimanshree Housing Society, Pashan Road, Pune – 411 008.	01-01-1991	Retd. Judge, Bombay High Court
103	Mr. V. N. Ganpule	B-82, New Rajinder Nagar, New Delhi	01-01-1991	AOR
104	Mr. Uday Sinha	308, Patliputra Colony, Patna	08-03-1991	Retd. Judge, Patna High Court
105	Mr. Rajendra Prasad Singh	C-47, Anand Vihar, Delhi	08-03-1991	Retd. Judge, Allahabad High Court

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106	Mr. S. K. Kader	Srambickal House, S.R.M. Road, (Siva Rama Menon Road, Cochin	07-05-1991	Retd. Judge, Kerala High Court
107	Mr. K. N. Shukla	35-A, Nayagaon, Jabalpur	07-05-1991	Retd. Judge, M.P. High Court
108	Mr. M. K. Chawla	464, Sector-15A, Noida 201301	07-05-1991	Retd. Judge, Delhi High Court
109	Mr. Sushil Kumar	95, Lawyers Chambers Supreme Court of India, New Delhi Res: 2152, Dakni Rai Street, Darya Ganj, Delhi	07-05-1991	AOR
110	Mr. B. B. Ahuja	B-1/7, Safdarjung Enclave, Africa Avenue, New Delhi	19-12-1991	AOR
111	Mr. G. K. Mathur	N-8, Sector 11, Noida 201301, UP	19-12-1991	Retd. Judge, of Allahabad High Court
112	Mr. Suraj Narayan Sapra	13-64, Sector 14, Noida	24-03-1992	Retd. Judge, Delhi High Court
113	Mr. R. C. Mankad	C-104, Vraj Vihar – 7, near Prehladnagar Cross Roads opp AUDA Garden, Anandagar, Ahmedabad – 380051.	15-5-1992	Retd. Judge, Gujarat High Court
114	Mr. S. B. Wad	D-88, Panchsheel Enclave, New Delhi-110017	08-9-1992	Retd. Judge, Delhi High Court
115	Mr. Satyeshwar Roy	Line Lank(West) Ranchi	08-9-1992	Retd. Judge, Patna High Court
116	Mr. M. Rama Jois	Srisaila No. 870/C, V Block Rajaji Nagar, Bangalore	17-11-1992	Retd. Chief Justice, Punjab & Haryana High Court
117	Mr. Navin Chandra Sharma	A-12, Gandhi Nagar, Jaipur (Rajasthan)	9-12-1992	Retd. Judge, Rajasthan High Court
118	Mohd. Sardar Ali Khan	302, H.No.16-4-777/1, "Sardar Bagh" New Malakpat, Hyderabad, A.P.	9-12-1992	Retd. Judge, A.P. High Court
119	Mr. K. Sukumaran	"Jyotis" Market Road Ernakulam, Kochi – 682018, Kerala.	9-12-1992	Retd. Judge, Bombay High Court

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120	Mr Gian Chand Jain	157, Madhuban, Patpar Ganj Road, Delhi – 110 092	22-4-1993	Retired Judge, Delhi High Court
121	Mr. B. C. Varma	New Adarash Colony, Jabalpur	6-9-1993	Retired Judge, Patna High Court
122	Mr. Syed Haider Shauket Abidi	B. 7/1 Extension Safdarjung Enclave. New Delhi 110029	1-11-1993	Retd. Chief Justice, J & K High Court
123	Mr. V. P. Bhatnagar	(i) Block- A, Set No. 5, Regent House, Apartments, The Mall, Shimla. (ii) 534, Mount Kailash Tower III, East of Kailash, New Delhi-65.	1-11-1993	Retired Judge, H.P. High Court
124	Mr. Gopal Subramaniam	B-5/7, Safdarjung Enclave, Africa Avenue, New Delhi.	15-12-1993	Advocate
125	Mr. Rohinton F. Nariman	M-18, Green Park, New Delhi.	15-12-1993	Elevated as Hon'ble Judge of Supreme Court of India
126	Dr. R. R. Misra	182, Old Mumfordgunj, Allahabad (U.P.)	11-5-1994	Retired Judge, Allahabad High Court
127	Mr. Jitendra Sharma	17, Lawyers Chambers, Supreme Court Compound New Delhi	11- 5- 1994	Advocate-on-Record
128	Mr. Rajeev Dhavan	A-131, New Friends Colony, New Delhi	11- 5- 1994	Advocate
129	Mr. Jai Singh Sekhon	2536, Sector 35-C, Chandigarh	21-10-1994	Retired Judge, P &H High Court
130	Mr. I. G. Shah	401-A, Prachi, Juhu Versova Link Road, behind HDFC Bank, Andheri (W), Mumbai. Gulabchand House, Malegaon Road, Dhule – 424 001 (Nasik)	21-10-1994	Retired Judge, Bombay High Court
131	Mr. Varghese Kalliath	Trinity Woods, 102, East Surjapur Road, Bangalore – 560 034.	5-1-1995	Retired Judge, Kerela High Court
132	Mr. Gulab Chandra Gupta	Opposite Gate No. 2, Wright Town, Jabalpur – 482 002 (M.P.)	28-3-1995	Retired Chief Justice, Himachal Pradesh High Court
133	Mr. K. Swamidurai	New No. 22/1, (old No. 14), VI Street, Sowrashtra Nagar, Choolaimedn , Chennai – 94.	28-3-1995	Retired Judge, Madras High Court .
134	Mr. S. K. Dhaon	C-1/15 Humayun Road, New Delhi	28-3-1995	Retired Judge, Allahabad H/ C.

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135	Mr. Padam Nabh Nag	A-64, Sector-39, Noida (U.P.)	28-3-1995	Retired Judge, Allahabad High Court
136	Mr. R. S. Verma	SUBRAJ 20/39, Renu Path Mansarovar Jaipur (Rajasthan)	28-3-1995	Retired Judge, Rajasthan High Court
137	Mr. S. K. Mookerji	1, G.T. Road, Lookerganj Aallahabad, (U.P.)	2-8-1995	Retired Judge, Patna High Court
138	Mr. H. W. Dhabe	H. No. 81, Rahate Colony, Wardha Road, Nagpur- 440 001.	2-8-1995	Retired Judge, Bombay High Court
139	Mr. Raju Ramachandran	97, Lawyers Chambers. Supreme Court. New Delhi.	26-9-1996	Advocate-on-Record
140	Mr. K. John Mathew	Kattapurath House, Veekshanam Raad, Ernakulam Cochin - 682018	10-1-1997	Retd Judge, Kerala High Court
141	Mr. Prakash Chandra Pathak	630, Beoharbag, Jabalpur (M.P.)	10-1-1997	Retd. Judge, M.P. High Court
142	Mr. K. Narayan	Shastri Nagar Block I, House No.1, Ghaziabad	10-1-1997	Retd. Judge Allahabad High Court
143	Mr. Upendralal Waghray	Plot No. 130, Road No. 10, Jubilee Hills Hyderabad-33	10-1-1997	Retd. Judge, A.P. High Court
144	Mr. Dinkar Lal Mehta	20/40, Mansarovar Jaipur	10-1-1997	Retd .Judge, Rajasthan High Court
145	Mr Abdul Gayur Qureshi	63, Ram Nagar Colony, Shahjahanabad , Bhopal & Gandhi Road, 3-Radio Colony, Indore	10-1-1997	Retd. Judge, M. P High Court
146	Mr. R. B. Mehrotra	3- Patrika Marg Allahabad UP	10-1-1997	Retd .Judge, Allahabad High Court
147	Mr. T. S. Arunachalam	Flat No- 086 Tower no 13 Phasel Supreme Enclave, Mayur Vihar Delhi	10-1-1997	Retd .Judge, M. P High Court
148	Mr. C. L. Chaudhry	D-15 Sector-20 Noida-201301	10-1-1997	Retd. Judge, Delhi High Court

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149	Mr. M. S. Ganesh	133, Lawyers Chambers Supreme Court, N.D.	10-1-1997	Advocate-on-Record
150	Mr. R. K. Chowdhry	16, Lawyers Chamber, S.Court, New Delhi	10-1-1997	Advocate-on-Record
151	Mr. R. Venkataramani	Shankara No-1 Savita Vihar New Yojana Vihar, N.Delhi-92	17-1-1997	Advocate-on-Record
152	Mr. Sushil Kr. Jain	Kothi No. 1278, Sector-18C, Chandigarh	01-10-1997	Retd. Judge, Allahabad High Court
153	Mr. Jagdish Kumar Mehra	S-388, Greater Kailash, Part-I, New Delhi-110048	13-2-1998	Retd. Judge, Delhi High Court .
154	Mr. B. M. Thulasidas	'Rohini' Temple Lane (South), Ravipuram, Kochi-682015, Kerala	13-2-1998	Retd. Judge, Kerala High Court
155	Mr. N. K. Kapoor	# 407, Secytor -6, Panchkula	20-8-1998	Retd. Judge, Punjab & Haryana High Court
156	Mr. B. N. Krishnan	209, Double Road, Indiranagar II Stage, Bangalore	20-8-1998	Retd. Judge, Karnataka High Court
157	Mrs. Shobha Dixit	145, Mandakini Enclave, Alaknanda, New Delhi	20-8-1998	Retd. Judge, Allahabad High Court
158	Mr. Jaspal Singh	59, Hemkunt Colony, N.D.-48	20-8-1998	Retd. Judge, Delhi High Court
159	Mr. T. V. Ramakrishnan	"Anugraha", 45/1871-C, near P. J. Antony Ground Road and Playground, Panchalam, Kochi-682012	20-8-1998	Retd. Judge, Kerala High Court
160	Mr. M. N. Rao	Bungalow No. 102, New Moti Bagh, New Delhi - 23	20-8-1998	Retd. Chief Justice, H.P. High Court
161	Mr. P. K. Majumdar	P-7, Gariahat Road, Calcutta – 700 029 (9831381608	20-8-1998	Retd. Judge, Calcutta High Court
162	Mr. N. G. Das	4-1448, Chitranjan Park, New Delhi- 19.	20-8-1998	Retd. Judge, Gauhati High Court
163	Mr. R. K. Gulati	Flat No. 1004, Emperor-3, Supertech Emerald Court, Sector 93-A, NOIDA.	20-8-1998	Retd. Judge, Allahabad High Court

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164	Mr. Anoop George Chaudhary	Flat No. 182, Tower No. 8, Supreme Enclave, Mayur Vihar, Phase-1, New Delhi	20-8-1998	Adv General
165	Mr. S. Balakrishnan	Harihar Vihar C-65, Neeti Bagh, New Delhi	20-8-1998	Advocate-on-Record
166	Mr. Subodh Markandeya	A-193, Surajmal Vihar, Vikas Marg Extn. Delhi	20-8-1998	Advocate-on-Record
167	Mr. P. N. Misra	G-8, South Extn. Part-II, New Delhi	20-8-1998	Advocate-on-Record
168	Mr. Salman Khurshid	4, Gulmohar Avenue, Jamia Nagar, New Delhi	20-8-1998	Adv
169	Mr. Ullal Lakshminarayana Bhat	1023, 24 th Main Tent Road, Sector-I, H.S.R. Layout Bangalore-34	11-2-1999	Retd. Chief Justice, M.P. High Court
170	Mr. Panickaveetil Kottilungal Shamsuddin	'JASMIN' Sivarama Menon Road, Kochi-682 018	11-2-1999	Retd. Judge, Kerala High Court
171	Mr. Adarsh Kumar Goel	Chamber No. 43, Supreme Court of India, New Delhi	11-2-1999	Elevated as Hon'ble Judge of Supreme Court of India
172	Mr. M. C. Jain	<u>At Jodhpur</u> ANU-VILLA Pl. No. 92, Section-7, New Power House Road, Jodhpur <u>At Jaipur</u> F-177, Megha Marg, Janpath, Shyam Nagar, Jaipur- 302 019	24-8-1999	Retd. Chief Justice, Rajasthan High Court
173	Mr. V. S. Dave	C-22, Sai Jai Singh Highway Bank Park, Jaipur Dave Apartments, Block-A, Flat No. 102	24-8-1999	Retd. Judge, Rajasthan High Court
174	Mr. B. K. Singh	2/4, Vivek Khand, Gomti Nagar, Lucknow.	24-8-1999	Retd. Judge, Allahabad High Court
175	Mr K. M. Agarwal	305, Sundarnagar, Raipur, M.P. Ph. No. 0771 - 2242240	07-3-2000	Retd. Chief Justice Sikkim, High Court
176	Mr. Susanta Chatterjee	2, P. K. Tarkalankar Lane, Sibpur, Howrah, West Bengal	07-3-2000	Retd. Acting Chief Justice, Orissa High Court

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
177	Mr. Srinath Sahay	B-3/254, Vinay Khand, Gomti Nagar, Lucknow	07-3-2000	Retd. Judge, Allahabad High Court
178	Mr. R. P. Gupta	149, Dayanand Vihar, Vikas Marg Extn. Delhi	07-3-2000	Retd. Judge, M.P. High Court
179	Mr. Mohammad Asghar Ali Khan	A-19, Raghunath Puri, Kalwar Road, Jhotwara, Jaipur-302012	07-3-2000	Retd. Judge, Rajasthan High Court
180	Mr. Suresh Dutt Jha	Indira Ward, Gurudwara Road, Jabalpur Distt. Bustar, M.P.	14-11-2000	Retd. Judge, Calcutta High Court
181	Mr. C. S. Rajan	ALRA-59, Ashramam Lane, Kaloore, Kochi	14-11-2000	Retd. Judge, Kerala High Court
182	Mr. N. L. Ganguly	31-A, Tagore Town, Allahabad, U.P.	14-11-2000	Retd. Judge, Allahabad High Court
183	Mr. H. N. Hingorani	40, Lawyers Chamber, Supreme Court Compound, New Delhi	14-11-2000	Advocate-on-Record
184	Mr. Ranjit Kumar	16, Todarmal Road (Bengali Market), New Delhi Res: H-69, Greater Kailash-I New Delhi	14-11-2000	Advocate-on-Record
185	Mr. Rajiv Dutta	16, Todarmal Road (Bengali Market), New Delhi	14-11-2000	Advocate-on-Record
186	Mr. Y. Bhaskar Rao	H.No. 5-9-22/63/3, Adarshnagar, Hyderabad	29-1-2001	Retd. Chief Justice, Karnataka High Court
187	Dr. J. N. Dubey	H.No. 102, Sector- 15A, NOIDA-201301	30-4-2001	Retd. Acting Chief Justice, Patna High Court
188	Mr. Mam Chandra Agarwal	Flat No. 1133, Sec-29, , near Lord Mahavera Public School, Noida, Gautam Budh Nagar	30-4-2001	Retd. Judge, Allahabad High Court
189	Mr. S. Ganesh	A-141, Niti Bagh, New Delhi	30-4-2001	Advocate
190	Mr. A. S. Tripathi	AD-49, Ekanki Kunj Colony, Muir Road, Rajapur, Allahabad, U.P.	21-8-2001	Retd. Judge, M.P High Court
191	Mr. T. K. Chandrashekhara Das	'Nandhanam' Jawahar Nagar, Kadavanthva, Kochi – 682020	21-8-2001	Retd. Judge, Bombay High Court

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
192	Mr. S. Parvatha Rao	Plot No. 68, Phase-3, Road No. 71, Jubilee Hills, Hyderabad	29-10-2001	Retd. Judge, A.P. High Court
193	Mr. P. A. Mohammed	Supramo, No. 37/3085A, Villanankil Lane, Ponoth Road, Kaloor, Kochi – 682 017.	29-10-2001	Retd. Judge, Kerala High Court
194	Mr. Ashok Agarwal	AB-80, Shah Jahan Road, New Delhi	09-09-2002	Retd. Chief Justice, Madras High Court
195	Mr. V. S. Kokje	201, Park Residency 214 130FNA Compound race Course Road No. 2 Indore-452003	09-09-2002	Retd. Judge, Rajasthan High Court
196	Mr. A. M. Mir	Jawahir Nagar, Srinagar	09-09-2002	Retd. Judge, J & K High Court
197	Mr. V. P. Mohan Kumar	G-250, Sanjay Panampilly Nagar, Ernakulam, Kochi-682036	09-09-2002	Retd. Judge, Kerala High Court
198	Mr. Vijay Hansaria	Off: Chamber No. 422, M C Setalvad Block, Supreme Court of India, New Delhi 110001 Res: D16F, Hauz Khas, New Delhi 110016	09-09-2002	Advocate-on-Record
199	Mr. Sunil Gupta	3-A, Sagar Apptt. 6, Tilak Marg, New Delhi	09-9-2002	Advocate-on-Record
200	Mr. A. S. Qureshi	(i) 145, Supreme Enclave, Mayur Vihar, Phase-I, New Delhi (ii) 201, First Floor, Golden leaf, Muslim Society, 'Navrangpura' Ahmedabad – 380009	14-8-2003	Retd. Judge, Gujarat High Court
201	Mr. T. S. Doabia	Safdarjung, New Delhi.	14-8-2003	Retd. Judge, J & K High Court
202	Mr. M. P. Chinnappa	1419, Judicial Layout, 9thMain, 2 nd Cross, G K V K Post, Bellary Road Bangalore 560065	29-4-2004	Retd. Judge, Karnataka High Court

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
203	Mr. R. K. Batta	B-45, Swasthya Vihar, Vikas Marg, New Delhi- 92 Member national Consumer Disputes, Redressal Commission, B, Wing 8 th Floor, Janpath , New Delhi – 110 001	29-4-2004	Retd. Judge, Bombay High Court
204	Mr. Ch. Pratap K. Misra	Suraya Nagar, Link Road, Cuttack (new)	29-4-2004	Retd. Judge, Orissa High Court
205	Mr. S. K. Mahajan	C-271, Defence Colony, New Delhi - 110024	29-4-2004	Retd. Judge, Delhi High Court
206	Mr. S. K. Dubey	Ratnam, E-11, Vasant Vihar Extn., Gwalior (new)	29-4-2004	Retd. Judge, M.P. High Court
207	Mr. D. G. Karia	Bungalow No. 12 Sarvottamnagar, Opp. Memnagar Fire Station b/h Hatkesh Society, G-41, First Floor, Greater Kailash-II, New Delhi	29-4-2004	Retd. Judge, Gujarat High Court
208	Mr. Uday Umesh Lalit	37, Supreme Enclave, Mayur Vihar, New Delhi	29-4-2004	Elevated as Hon'ble Judge of Supreme Court of India on 13.08.2014.
209	Mrs. K. K. Usha	Jyothis, Market Road, Kochi – 682 031.	07-12-2004	Retd. Judge, Kerala High Court
210	Mr. C. M. Nayar	C-490, Defence Colony, New Delhi	07-12-2004	Retd. Judge, Delhi High Court
211	Mr. Vaman Rao	Flat Nos. 202, 203, Mahasiva Apptt. 3-4-874/1/9, Barkatpura, Hyderabad	07-12-2004	Retd. Judge, A.P. High Court
212	Mr. K. C. Gupta	Kothi No. 61, Sector-9, Panchkula, Haryana	07-12-2004	Retd. Judge, P &H High Court
213	Mr. Amaresh Kumar Singh Somavanshi	48/21, Rajat Path, Moti Path, Mansarovar, Jaipur-302020	27-7-2005	Retd. Judge, Rajasthan High Court
214	Mr. S. R. Singh	D-4, Sector -122 near Sai Mandir, NOIDA. 30 Hashimpur Road, Allahabad	10-1-2006	Retd. Judge, Allahabad High Court
215	Mr. G. Bikshapathy	16-9-749/41, Ajantha Cony, Racecourse Road, old Malakpet, Hyderabad-36	10-1-2006	Retd. Judge, A.P. High Court

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216	Mr. V. Kanagaraj	No. 33, Chockalingam Nagar, Behind DMS Office, Gopalapuram Chennai	10-1-2006	Retd. Judge, Madras High Court
217	Mr. S. C. Pandey	577, South Civil Lines, near GCF, Chungi Chowki, Jabalpur, M.P.	10-1-2006	Retd. Judge, M.P. High Court
218	Mr. P. S. Patankar	1902, Rushab Tower Zakaria Bunder Cross Road, Opp. Rafi Ahmed Kidwai Marg, Sewri (W) Mumbai	10-1-2006	Retd. Judge, Bombay High Court
219	Mr. R. C. Chopra	N-7, Greater Kailash Part – I, New Delhi-110048	10-1-2006	Retd. Judge, Delhi High Court
220	Mr. B. C. Patel	(i) 12, Gurikunj Society Near Sharda Near Mahadev Nagar, P.O.Paldi, Ahmedabad-380007 (ii) 13, Mother Teresa, Crescent, New Delhi.	01-5-2006	Retd. Chief Justice, Delhi High Court
221	Mr. S. K. Keshote	Mez-I/Flat No. 302, EdenGarden, Bajaj Nagar Enclave, near Gandhi Nagar Rly Station, Jaipur 302015. C-69, Paradise Regency, Fat No. 402, C- Scheme, Jaipur Plot No. 37 Subham Apartment, Apartment No. 68, IPI Extn., Patparganj, New Delhi.	01-5-2006	Retd. Judge, Rajasthan High Court
222	Mr. S. K. Agarwal	A-62, Nizamuddin East, New Delhi Off: 24, Khan Market, New Delhi	01-5-2006	Retd. Judge, Delhi High Court
223	Mr. R. Bhaskaran	Sreekrishna Kripa, St. Francis Xavier's Church Road, Kaloore, Kochi, 682017	24-8-2006	Retd. Judge, Kerala High Court
224	Ms. Sharda Aggarwal	B-126, Sarvodya Enclave, New Delhi	24-8-2006	Retd. Judge, Delhi High Court
225	Mr. B. Panigrahi	Plot No. B/1451, Sec-6, Abhinav Bidanasi, CDA, Cuttack	07-8-2007	Retired Judge, Orissa High Court
226	Mr. B. A. Khan	55, High Court Judges Colony, Sector 105, NOIDA- 201 304	07-8-2007	Former Chief Justice, J & K High Court

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227	Mr J. M. James	'Smriti' TC-26/939 (TC-27/1754) Vanchiyoor PO, Thiruvananthapuram- 695 035	07-8-2007	Retd. Judge, Kerala High Court
228	Mr. B. Shanmugam	New No. 204, Old No.(288/B), TTK Road Teynampet, Chennai-18	07-8-2007	Retd. Judge, Madras High Court
229	Ms. Indu Malhotra	59, Lawyers Chamber, Supreme Court Compound, New Delhi	07-8-2007	Elevated as Hon'ble Judge of Supreme Court of India on 27.04.2018
230	Mr. Pravin H. Parekh	B-99, Neeti Bagh, New Delhi 110049	25-9-2007	Advocate-on-Record
231	Mr. K. B. Siddappa	Plot No. 82, Phase -III, H.No. 6-5-1/8, Opp. HUDA, Nursery Park, Vaidehi Nagar Vanasthali Puram Hyderabad	06-2-2008	Retd. Judge, A.P. High Court
232	Mr. R. Balasubramanian	No. 5, Tiger Varadhachary, 1 st Street, Kalakshetra Colony, Besant Nagar, Chennai - 90	06-2-2008	Retd. Judge, Madras High Court
233	Mr. R. S. Sodhi	C-1/40, Safdarjung Development Area, New Delhi-110016.	06-2-2008	Retd. Judge, Delhi High Court
234	Mr. D. Biswas	Shaktigarh Path, near Rajib Bhawan, Guwahati – 781 005	06-2-2008	Retd. Judge, Gauhati High Court
235	Mr. S. S. Jha	Bungalow No. 898, near Allahabad Bank, Wright Town, , Jabalpur, M.P.	06-2-2008	Retd. Judge, M.P. High Court
236	Mr. R. D. Vyas	401, Trishul Apartment, Sanghia Colony, A.B. Road, Indore	06-2-2008	Retd. Judge, M.P. High Court
237	Mr. M. Karpaga Vinayagam	Bunglow No. 21, New Moti Park, New Delhi – 23 Chairperson, Appellate Tribunal for Electricity C-1/1, Tilaklane, Tilak Marg, New Delhi 110001.	14-10-2008	Retd. Chief Justice, Jharkhand High Court

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
238	Mr. Nure Alam Chowdhury	26, Ratu Sarkar Lane, Calcutta Ph No. (033) 2235-8333	14-10-2008	Retd. Acting Chief Justice, Calcutta High Court
239	Mr. V. G. Palshikar	C-102, Lloyds Estate, Vidyalankar College Road, Sangam Nagar, Wadala (East), Mumbai – 400 037. office- R.No. 211, 2 nd Floor, 16/2 Bake House, Maharashtra Chamber of Commerce Lane, opp. Mah.State Co.op Bank Ltd., Fort., Mumbai – 400 023	14-10-2008	Retd. Judge. Bombay High Court
240	Mr. Hari Nath Tilhari	No. 162/42, Astabal, Charbagh, Lucknow	14-10-2008	Retd. Judge, U.P. & Karnataka High Court
241	Mr. R. Gururajan	No. 504, 5 th Floor, Sriharikrupa 15 th Cross Malleshwaram Bangalore-560003	14-10-2008	Retd. Judge, Karnataka High Court
242	Mr. A. Mariarputham	242, New Lawyers Chamber, Supreme Court Compound New Delhi	14-10-2008	Advocate-on-Record
243	Mr. P. S. Narasimha	127, Lawyers Chamber(Old) Supreme Court Compound New Delhi	14-10-2008	Elevated as Hon'ble Judge of Supreme Court of India
244	Mr. J. S. Attri	25, M. C. Setalvad Lawyers Chamber, Bhagwan Das Road, Supreme Court, New Delhi	14-10-2008	AOR
245	Mr. Pallav Shishodia	328, New Lawyers Chamber, Supreme Court Compound N .D.	14-10-2008	Advocate
246	Mr. Krishnan Venugopal	C-12, Diwan Shree Aptt., 30, Ferozshah Road, New Delhi	14-10-2008	Advocate
247	Mr. Maninder Singh	F-12, Jangpura Extn. New Delhi	28-4-2009	Advocate-on-Record
248	Mr. Rupinder Singh Suri	16, New Lawyers Chamber, Supreme Court Compound N.D	28-4-2009	Advocate-on-Record
249	Mr. Shiv Kumar Sharma	878-B, Mahaveer Nagar-1, Durgapur, Jaipur.	28-4-2009	Retd. Judge, Rajasthan High Court
250	Mr. K. V. Vishwanathan	215, New Lawyers Chamber, M. C. Setalvad Block, Bhagwan Das Road, New Delhi	28-4-2009	Advocate
251	Mr. Bilal Nazki	House No. 85, A.I- Farooq Colony, Rawalpura, Srinagar, J&K	18.2.2010	Retd Chief Justice, Orissa High Court

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
252	Mr. O.P. Dwivedi	G-72, Sector 25, Jalvayu Vihar, NOIDA	18.2.2010	Retd. Judge, Delhi High Court
253	Mr. Ikram-UI-Bari	3/123, Vikas Khand, Gomti Nagar, Lucknow	18.2.2010	Retd. Judge, Allahabad High Court
254	Mr. Giri Venkitasubramani	M-20, Jungpura Extension, New Delhi - 110014	18.2.2010	Retd. Judge, Kerala High Court
255	Mr. B. Padmaraj	No. 1288, 13 th Main Judicial Layout, G.K.V.K. Post, Bangalore – 560 065	18.2.2010	Retd. Judge, Karnataka High Court
256	Mr. A. K. Sanghi	118, Lawyers Chamber, Supreme Court of India, New Delhi – 110 001.	18.2.2010	Advocate-on-Record
257	Mr. Dhruv Mehta	33 Lawyers Chambers, Supreme Court of India, New Delhi – 110 001.	18.2.2010	Advocate-on-Record
258	Mr. Mukul Mudgal	Ist Floor C-30, Nizamuddin East, New Delhi 110 013.	9.8.2011	Retd. Chief Justice, Punjab & Haryana High Court
259	Mr. Bhagwati Prasad	53, Ground Floor, World Trade Centre, Barakhamba Lane, New Delhi – 110 001	9.8.2011	Retd Chief Justice, High Court of Jharkhand
260	Mr. Subhash Samvatsar	Chamber No. 22-23 Johari Palace, 51 M.G. Road, Indore.	9.8.2011	Retd. Judge, High Court of M.P.
261	Mr. S. P. Khare	A-1, 202, Shehnai Residency, A.B. Road, Opp : Amarvilas Hotel, Indore (M.P.) 452 010	9.8.2011	Retired Judge, High Court of Madhya Pradesh
262	Mr. Deo Narayan Thanvi	7, Parvati Nagar, Circuit House Road, Jodhpur.	9.8.2011	Retd. Judge, High Court of Rajasthan
263	Mr. Piyush Mathur	Flat No. 401, Block A-One, Shehnai Residency, A.B. Road, Indore (M.P.)	9.8.2011	Retired Judge, High Court of Madhya Pradesh
264	Mr. D. A. Mehta	203, Sujay Flats, Devendra Park, In Shradha Petrol Pump Lane, Near Judges' Bungalow Circle, Bodakdev, Ahmedabad – 380 054.	9.8.2011	Retd. Judge, High Court of Gujarat

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265	Mr. Vijay C. Daga	Opp. Old Custom House, 12/14, Shahid Bhagat Singh Road, Fort, Mumbai – 400 001.	9.8.2011	Retd. Judge, High Court of Bombay
266	Mr. S. L. Bhayana	8- B, Lodhi Estate, New Delhi –110 003.	9.8.2011	Retd. Judge, High Court of Delhi
267	Mr. K. A. Puj	201, Akashsagar Flats Panchvati Second Lane, near Ambawadi Circle Ellisbridge, Ahmedabad - 380 006.	9.8.2011	Retd. Judge, High Court of Gujarat
268	Mr. S.S. Kulshrestha	E-20, Ground Floor, Lajpat Nagar- III New Delhi – 110 024	9.8.2011	Retd. Judge, High Court of Allahabad
269	Mr. Shiv Shanker	Sector 12, 191, Vasundhara, Ghaziabad, U.P.	21.11.2012	Retd. Judge, High Court of Allahabad
270	Mr. Gopalakrishna Tamada	Brindavanam “Plot No. 443/A/54, Road No. 86, Jubilee Hills,Hyderabad	21.11.2012	Retd. Judge, High Court of A.P.
271	Mr. S. P. Pathak	164, Santosh Nagar, New Sanganer Road, Jaipur - 302019	21.11.2012	Retd. Judge, High Court of Rajasthan
272	Mr. Narinder Kumar Sud	Ambika Tower, 4 th Floor, Police Linew Road, Jalandhar-144001.	21.11.2012	Retd. Judge, High Court of P & H
273	Mr. B. H. Marlapalle	B-29, Basement, Defence Colony, New Delhi - 110024	21.11.2012	Retd. Judge, High Court of Bombay
274	Mr. Ram Autar Singh	120, Duplex Sector 82, Swarnim Vihar, Noida (U.P.)	21.11.2012	Retd. Judge, High Court of Allahabad
275	Mr. Gurusharan Sharma	C/604, Kalka Apartments, Plot 31, Sector 6, Dwarka , New Delhi – 75.	21.11.2012	Retd. Judge, High Court of Patna
276	Mr. K. Padmanabhan Nair	Panchajanayam,H.No. 34/2383-A, Mangattu Road, Palarivattom P.O., Kochi-682 025	21.11.2012	Retd. Judge, High Court of Kerala
277	Mr. Radha Mohan Prasad	M.P. Sinha Road, Kadam Kuan, Patna- 800 003	21.11.2012	Retd. Judge, High Court of Patna

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
278	Mr. Palok Basu	10, Kutchery Road, (K.G. Marg), Allahabad- 211 002	21.11.2012	Retd. Judge, High Court of Allahabad
279	Mr. Basant R.	H.No. B 5/97, 1 st Floor, Safdarjung Enclave, New Delhi- 110029	21.11.2012	Retd. Judge, High Court of Kerala
280	Mr. I. S. Shrivastava	B-101, Sanghavi Residency, Near Kalindi Midtown, In front of Sahara City, Bypass Road, Indore- 542 016 (M.P.)	21.11.2012	Retd. Judge, High Court of M.P.
281	Mr. P. B. Majumdar	506, Milestone Building, Near Drive in Road Kendra, Opp. Doordarshan, Ahmedabad- 380054	21.11.2012	Retd. Judge, High Court of Gujarat
282	Mr. C. N. Ramachandran Nair	3B-Bhavani, Kunnumpuram, P.O., Kakkanad, Kochi - 682 030	21.11.2012	Retd. Judge, High Court of Kerala [He took up the Govt assignment under Kerala Government as Chairman, Dam Safety Authority 21.01.2013]
283	Mr. Pradeep Kant	16, Krishna Colony, Faizabad Road, Lucknow- 226 006	21.11.2012	Retd. Judge, High Court of Allahabad
284	Mr. Guru Krishnakumar	C-4/21, Safdarjung Development Area, New Delhi- 110 016	21.11.2012	Advocate
285	Mr. Huzefa A. Ahmadi	D-27, G.F. Nizamudding (East), New Delhi-110 013	21.11.2012	Advocate
286	Mr. S. N. Aggarwal	Flat No. 45/5, Delhi Govt. Officers Flats, Rajpur Road, Delhi-54	3.9.2013	Retd. Judge, High Court of Madhya Pradesh
287	Mr. Parthasakha Datta	Ramprastha Greens, Oasis Emerald Heights Flat – 702, Sec-7, Vaishali Extn., Ghaziabad, U.P.- 201010	3.9.2013	Retd. Judge, High Court of Calcutta
288	Mr. Ashok Kumar Roopanwal	K-37 B (Basement), Kalkaji, New Delhi-110019	3.9.2013	Retd. Judge, High Court of Allahabad

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
289	Mr. Yogendra Kumar Sangal	K-37 B (Basement), Kalkaji, New Delhi-110019	3.9.2013	Retd. Judge, High Court of Allahabad
290	Mr. P. R. Raman	113, Dikshit, Jawahar Nagar, Kadavanathra, Kochi- 682 020	3.9.2013	Retd. Judge, High Court of Kerala
291	Mr. G. Bhavani Prasad	Villa No. 41, Empire Insignia, Behind Ara Maisamma Temple (Kalimandir), Peerancheru, Bandlaguda Jagir, Hyderabad-500086	3.9.2013	Retired Judge, High Court of Andhra Pradesh (Resumed practice w.e.f. 01.12.2019, after retiring from the post of Chairman, Andhra Pradesh Electricity Regulatory Commission on 29.10.2019)
292	Mr. Vinod K. Sharma	C-99, East of Kailash, New Delhi.	3.9.2013	Retired Judge, High Court of Madras
293	Mr. Rakesh Chandra Mishra	7, Rishi Nagar, Char-Imli, Bhopal (M.P.) -462 016	3.9.2013	Retired Judge, High Court of Madhya Pradesh
294	Ms. Meenakshi Arora	D-14, First Floor, Nizamuddin East, N.Delhi-13	3.9.2013	Advocate-on-Record
295	Ms. Kiran Suri	Chamber No. 39, Old Lawyer's Chambers Supreme Court, N.Delhi - 110001.	3.9.2013	Advocate-on-Record
296	Mr. Sushil Kumar Jain	Chamber No. 34, Old Lawyer's Chambers Supreme Court, New Delhi -110001.	3.9.2013	Advocate-on-Record
297	Ms Vibha Datta Makhija	Flat D, First Floor, B-10, Green Park Main, New Delhi-110016	3.9.2013	Advocate-on-Record
298	Mrs. T. Meena Kumari	House No. 2-2-18/13/C/2 A-38, Durgabai Deshmukh Colony, New Nallakunta, Hyderabad - 500044	11.2.2014	Retired Chief Justice, High Court of Meghalaya
299	Mr. Samudrala Govindarajulu	House No. 11-5-451, Flat No. 502, Paramount Apartment, FAPCCI Road, Red Hills, Hyderabad – 500 004.	11.2.2014	Retired Judge, High Court of Andhra Pradesh

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300	Mr. Manmohan Sarin	D-127 Panchsheel Enclave, New Delhi	11.2.2014	Retired Judge, High Court of Jammu & Kashmir
301	Mr. Dharam Veer Sharma	House No. A-32, Sector-12, NOIDA, U.P.	11.2.2014	Retired Judge, High Court of Allahabad
302	Mr. G. S. Sarraf	E-45, Sidhartha Nagar, Sector No. 13, Malviya Nagar, Jaipur – 302017, (Rajasthan)	11.2.2014	Retired Judge, Rajasthan High Court
303	Mr. T. Sudanthiram	No. 20, Anadavelu Street, Perambur, Chennai, Tamil Nadu-600 011.	11.2.2014	Retired Judge, Madras High Court
304	Mr. S. B. Mhase	Deeplaxmi Plot No. 17, S. No. 344/1/2, Yashwant Nagar, Aurangabad Road, Ahmednagar – 414 001	11.2.2014	Retired Judge, Bombay High Court
305	Mr. Gopal Jain	B-93, Gulmohar Park, New Delhi -110 049	11.2.2014	Advocate
306	Mr. Sanjib Sen	H-3, Kailash Colony, New Delhi – 48	11.2.2014	Advocate
307	Mr. Barin Ghosh	Flat D-91, Saptarni, 58/3 Ballygunge Circular Road, Kolkata 700 019	23.04.2015	Retired Chief Justice, High Court of Uttarakhand
308	Mr. Yatindra Singh	38, High Court Judges' Colony, Sector 105, Noida (NCR)	23.04.2015	Retired Chief Justice, High Court of Chhattisgarh
309	Ms. Rekha Sharma	A-135, Ground Floor, Defence Colony, New Delhi-110 024	23.04.2015	Retired Judge, High Court of Delhi
310	Mr. Krishn Kumar Lahoti	B-56, Sector-14, Near Indian Oil Building, Noida-201 301	23.04.2015	Retired Judge, High Court of Madhya Pradesh
311	Mr. Akhil Kumar Shrivastava	D-139, Gulmohar City, behind new Collectorate Building, Sirol Road, Gwalior, MP - 474006	23.04.2015	Retired Judge, High Court of Madhya Pradesh
312	Mr. Purushottam Bapurao Gaikwad	B-5, Tirupati Supreme Enclave, Jalan Nagar, Near Railway Station, Aurangabad, Maharashtra	23.04.2015	Retired Judge, High Court of Bombay

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
313	Mr. A.K. Basheer	High Court of Kerala, 15B, Heera waters, North Block, Chillavannur Bund Road, Kochi-682 020	23.04.2015	Retired Judge, High Court of Kerala
314	Mr. R. V. Easwar	AB-85, Shahjahan Road, New Delhi-110 011	23.04.2015	Retired Judge, High Court of Delhi
315	Mr. Abhay Kumar Gohil	Nirmal Heights, B-2/201, Third Floor, Safdarjung Enclave, New Delhi-110 029	23.04.2015	Retired Judge, High Court of Madhya Pradesh
316	Mr. Thomas P. Joseph	Flat No. 106, Tower No. 12, Supreme Enclave, Mayur Vihar Phase I, New Delhi 110091	23.04.2015	Retired Judge, High Court of Kerala
317	Mr. Sudhakar Bhimrao Deshmukh	A-2/97, Manu Apartment, Mayur Vihar, Phase 1, New Delhi 1100091	23.04.2015	Retired Judge, High Court of Bombay
318	Mr. G. M. Akbar Ali	No. 6, 9 th Cross Street, Senthil Nagar, Kolathur, Chennai-600 099	23.04.2015	Retired Judge, High Court of Madras
319	Mr. J. H. Bhatia	Natwar Chamber, 104, 1 st Floor, 94, Nagindas Master Road, Fort, Mumbai-400 001	23.04.2015	Retired Judge, High Court of Bombay
320	Mr. H. N. Nagamohan Das	Chamber: D-10, Nizamuddin East, New Delhi-110 013	23.04.2015	Retired Judge, High Court of Karnataka
321	Mr. Subramonium Prasad	104, Lawyers' Chambers, Supreme Court of India, New Delhi 110001	23.04.2015	Advocate-on-Record
322	Ms. V. Mohana	E-14, Dronacharya Apartments, Mayur Vihar, Phase-I Extension, Delhi 110091	23.04.2015	Advocate-on-Record
323	Mr. Sanjay R. Hegde	257, Supreme Enclave, Mayur Vihar, Phase-I, Delhi 110091	23.04.2015	Advocate-on-Record
324	Ms. Mahalakshmi Pavani	82, Lawyers' Chambers, Supreme Court of India, New Delhi 110001	23.04.2015	Advocate-on-Record
325	Mr. Rana Mukhopadhyay (Mukherjee)	112, C. K. Daphtary Lawyers Chambers, Tilak Lane, New Delhi 110001	23.04.2015	Advocate
326	Mr. Uma Nath Singh	Flat No. 124 Duplex, Vishwkarma Co-operative Group Housing Society, Vishwkarma Apartment), Delhi 110096	31.08.2016	Retired Chief Justice, High Court of Meghalaya

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
327	Dr. Satish Chandra	D-25, Brahma Apartment, Sector 7, Dwarka, New Delhi 110075	31.08.2016	Retired Judge, High Court of Allahabad
328	Mr. Ashim Kumar Banerjee	"Thnai" BB-21, New Town, Kolkatta 700156	31.08.2016	Retired Judge, High Court of Calcutta
329	Mr. K. C. Bhanu	Qtr. No. 6, Ministers Block, Kundanbagh, Begumpet, Hyderabad-500016	31.08.2016	Retired Judge, High Court of Judicature at Hyderabad
330	Mr. Ravindra Singh	A-216, Sector-31, Noida (U.P.)	31.08.2016	Retired Judge, High Court of Allahabad
331	Mr. B. Chandra Kumar	8-7-55/B/2, Plot No. 2, Road No. 3, Shirdi Sai Nagar Colony, Near Hastinapuram Central, Nagarjuna Sagar Road, Hyderabad 500079	31.08.2016	Retired Judge, High Court of Judicature at Hyderabad
332	Mr. Subash Chandra Jha	C/o. Sri Sandeep Jha, Flat No. F-1002, Amrapali Princely Estate, Sector 76, Noida U.P. 201301 Alternate Address: lat No. E-301, Pushpanjali Vihar, Near Kachi Talab, Road No-1, Saristabad, Gardanibagh, Patna – 1, Bihar	31.08.2016	Retired Judge, High Court of Patna
333	Mr. Kailash Gambhir	Bungalow No. 45, Lodhi Estate, New Delhi 110003	31.08.2016	Retired Judge, High Court of Delhi
334	Mr. K. C. Puri	Kothi No. 495, New Punjab Judicial Officers, House Building Co-operative Society, Mullanpur Garib Dass, New Chandigarh (Mohali) Alternate Address: 234, Sector 16-A, Chandigarh	31.08.2016	Retired Judge, High Court of Punjab & Haryana
335	Mr. Arvind Kumar	House No. 275, Sector 17, Panchkula (Haryana)	31.08.2016	Retired Judge, High Court of Punjab & Haryana
336	Dr. Bharat Bhushan Parsoon	# D-37, Jungpura Extension, New Delhi 110014	31.08.2016	Retired Judge, High Court of Punjab & Haryana
337	Mr. Sunil Hali	18, Manorama Vihar, Bhuri Chowk, Jammu Tawi 180002	31.08.2016	Retired Judge, High Court of Allahabad

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
338	Mr. B. D. Rathi	340/1, Goyal Nagar, Near Bengali Square, Indore 452016 (M.P.)	31.08.2016	Retired Judge, High Court of Madhya Pradesh
339	Mr. Kamal Mehta	9, Hatkesh Co.Op. Housing Society, St. Xavier's High School Road, Post Navjivan, Ahmedabad 380014	31.08.2016	Retired Judge, High Court of Gujarat
340	Dr. A. K. Rajan	S.79, 16 th Street, 'S' Block, Anna Nagar, Chennai 600040	31.08.2016	Retired Judge, High Court of Madras
341	Mr. Shambhoo Singh	F-32, M.I.G. Colony, Indore (M.P.)	31.08.2016	Retired Judge, High Court of Madhya Pradesh
342	Mr. Gh. Hasnain Massodi	102, Rose Enclave, Sanat Nagar, Srinagar, 190005	31.08.2016	Retired Judge, High Court of Jammu & Kashmir
343	Mr. Dharnidhar Jha	Road No. 3, Mahaveer Colony, Beur, Patna 800002	31.08.2016	Retired Judge, High Court of Patna
344	Mr. Vijayeshwar Narayan Sinha	B-187, Sahdeo Mahto Marg, Sri Krishna Puri, Patna 800001	31.08.2016	Retired Judge, High Court of Patna
345	Mr. V. R. Kingaonkar	"Sangati" AH-2-23, Thakre Nagar N-2, CIDCO, Aurangabad (M.S.) Pin 431005	31.08.2016	Retired Judge, High Court of Bombay
346	Dr. Ishrat Masroor Quddusi	N-7 (3 rd Floor), Greater Kailash 1, New Delhi 110048	31.08.2016	Retired Judge, High Court of Chhattisgarh
347	Mr. S. D. Anand	303, Golf Apartments, Sujan Singh Park, Maharishi Raman Marg, New Delhi 3	31.08.2016	Retired Judge, High Court of Punjab & Haryana
348	Mr. Bana Seshasayana Reddy	H. No. 8-1-299/A/3, 1 st Floor, Veterinary Colony, Opposite D Mart, Shaikpet, Hyderabad 500008, Telangana State	31.08.2016	Retired Judge, High Court of Andhra Pradesh
349	Mr. Virendra Vikram Singh	Flat No. E 803, Park View City – 2, Sohna Road, Gurugram (Haryana)	31.08.2016	Retired Judge, High Court of Allahabad
350	Mr. J. M. Malik	G-11, Lajpat Nagar III, New Delhi 24	31.08.2016	Retired Judge, High Court of Delhi
351	Mr. Sunil Ambwani	E-190, Kalkaji, (G.F.), Police Station Road, New Delhi – 110019	06.09.2018	Retired Chief Justice, High Court of Rajasthan

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
352	Mr. N. Paul Vasanthakumar	"Ashirvadh", 24-A, II Street, Kamraj Avenue, Adyar, Chennai – 600020	06.09.2018	Retired Chief Justice, High Court of Jammu and Kashmir
353	Mr. Sibghat Ullah Khan	Flat No. 1301/T-10, Supreme Towers, Sector-99, Noida (G.B. Nagar), Uttar Pradesh	06.09.2018	Retired Judge, High Court of Judicature at Allahabad
354	Mr. G. Rajasuria	Mullai (Ground Floor), Plot No. 3, Mohan Nagar Main Road, Mohan Nagar, Madampakkam, Chennai – 600126	06.09.2018	Retired Judge, High Court of Judicature at Madras
355	Mr. Satya Poot Mehrotra	34, Tashkand Marg, Civil Lines, Allahabad – 211001	06.09.2018	Retired Judge, High Court of Allahabad
356	Mr. Muzaffar Hussain Attar	G-2, Gupkar, Srinagar, Jammu & Kashmir (India)	06.09.2018	Retired Judge, High Court of Jammu and Kashmir
357	Mr. M. Jaichandren	'Satyam', NB-20, Greenways Road, R.A. Puram, Chennai – 600028	06.09.2018	Retired Judge, High Court of Madras
358	Mr. S. Nagamuthu	B-54, First Floor, Sector-14, Noida – 201301	06.09.2018	Retired Judge, High Court of Madras
359	Mr. A. N. Venugopala Gowda	#426/27-1, 33 rd Cross, 18 th Main, 4 th T Block Jayanagar, Bengaluru – 560041	06.09.2018	Retired Judge, High Court of Karnataka
360	Mr. Vimlesh Kumar Shukla	Local Address: House No. 37, High Court Judges Colony, Sector 105, Noida – 201301 Permanent Address: B-401, Ansals Priyadarshini Apartments, 28, S.N. Marg, Allahabad (U.P.) - 211001	06.09.2018	Retired Judge, Allahabad High Court
361	Mr. Keshav Kumar Trivedi	3, Vasundhara Vihar, Mall Road, South Civil Lines, Jabalpur – 482001	06.09.2018	Retired Judge, High Court of Madhya Pradesh
362	Mr. Mool Chand Garg	C-113 (UGF), East of Kailash, New Delhi – 110065	06.09.2018	Retired Judge, High Court of Madhya Pradesh

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
363	Mrs. Mridula Mishra	Jagat Narayan Road, Kadam – Kuan, Patna – 800003 D-78, Panchsheel Enclave, Ground Floor, New Delhi – 110017	06.09.2018	Retired Judge, Patna High Court
364	Mr. Jainendra Kumar Ranka	C-12A, Surya Path, New Colony, M. I. Road, (Near Panch Batti), Jaipur – 302001	06.09.2018	Retired Judge, High Court of Rajasthan
365	Mr. Ghanshyam Prasad	C – 104, Kaushalya Estate, Bander Bagicha, Patna – 800001 C-403, Omkar Ananta, Film City Road, Goregaon East, Mumbai	06.09.2018	Retired Judge, Patna High Court
366	Mr. Rameshwar Singh Malik	# 280, Advocates Society, Sector 49-A, Chandigarh	06.09.2018	Retired Judge, Punjab & Haryana High Court
367	Dr. P. Jyothimani	1 Rajamabal Street, Flat No : 5, Rameshwar Apartments, T. Nagar, Chennai 600017, Tamilnadu	06.09.2018	Retired Judge, High Court of Madras
368	Mr. Anoop V. Mohta	4A, "SAMATA", General J. Bhosale Marg, Near Mantralaya, Mumbai – 400021	06.09.2018	Retired Judge, High Court of Bombay
369	Mr. A. Ramalingeswara Rao	"Sai Rachana", H.No. 7-56/177, Prashanthi Hills Colony, Khajaguda Road, Raidurg, Hyderabad – 500104	06.09.2018	Retired Judge, High Court of Judicature for the States of Telangana and Andhra Pradesh
370	Mr. P. N. Ravindran	E-53, Second Floor, Greater Kailash Enclave-II, Greater Kailash, New Delhi – 110048 Permanent Address: 62/4993, Sai Kripa, Chittoor Road, Ernakulam Cochin – 682 011, Kerala	06.09.2018	Retired Judge, High Court of Kerala

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
371	Mr. Ambati Shankar Narayana	R/o. Plot No. 89, SAKETH "MITHILA", Kapra Municipality, Near ECIL, Dammaiguda Road, Medchal-Malkajgiri District, Telangana State, Hyderabad – 500062	06.09.2018	Retired Judge, High Court of Judicature at Hyderabad
372	Mr. Filomeno Manuel Reis	Office: O-1,2,3 Garden View Apartments, Dr. Antonio Colaco Road, Margao-Goa Residence: D1, D2, Garden View Apartments, Dr. Antonio Colaco Road, Margao-Goa	06.09.2018	Retired Judge, High Court of Bombay
373	Mr. Parkash Singh Teji	B-3, Dr. Zakir Hussain Marg, New Delhi	06.09.2018	Retired Judge, High Court of Delhi
374	Mr. Subhash B. Adi	Local Address: No. 85, Lawyers' Chambers, Supreme Court of India, New Delhi – 110001 Permanent Address: No. 81, 60 feet Road, NGEF Layout, Sanjay Nagar, Bengaluru – 560 094	06.09.2018	Retired Judge, High Court of Karnataka
375	Mr. Pratyush Kumar	Office Address: Shop No. 3, 1 st Floor, Plot No. 1, Malakpur, Surajpur, Near Prita Gold, Greater Noida – 201306 Residence Address: A-002, Shivalik Homes, UPSIDC, Site C, Surajpur Housing Extension, Greater Noida – 201306	06.09.2018	Retired Judge, High Court of Judicature at Allahabad
376	Ms. Madhavi Goradia Divan	9, Nizamuddin East, New Delhi – 110013	27.03.2019	Advocate

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
377	Mr. R. Balasubramanian	Office Address: A/6 (Basement) Jangpura Extension, New Delhi – 110014 Residential Address: A/6 (First Floor) Jangpura Extension, New Delhi - 110014	27.03.2019	Advocate
378	Ms. Anitha Shenoy	Office Address: (1). A-187, LGF, Defence Colony, New Delhi 110024 (2). C-106, Basement, Sector-40, Noida, Uttar Pradesh – 201301 Residential Address: C-106, Second Floor, Sector-40, Noida, Uttar Pradesh - 201301	27.03.2019	Advocate-on-Record
379	Mr. Aruneshwar Gupta	Office Address: 402, New Lawyers Chamber, M. C. Setalvad Block, Opp. Supreme Court of India, New Delhi – 110001 Residential Address: D-61, Ground Floor, East of Kailash, Near National Heart Institute, New Delhi – 110065	27.03.2019	Advocate-on-Record
380	Mr. Jugal Kishore Tikamchand Gilda	Plot No. G-109/1, Gorepeth Near Salasar Park West High Court Road, Nagpur [MAHARASHTRA]	27.03.2019	Advocate
381	Mr. Sanjay Parikh	Office Address: 102, New Lawyers Chamber, M.C. Setalvad Block, Bhagwandas Road, New Delhi – 110001 Residential Address: M-113, Saket, Ground Floor, New Delhi - 110017	27.03.2019	Advocate-on-Record
382	Mr. Preetesh Kapur	M – 143, Greater Kailash – 2, New Delhi – 110048	27.03.2019	Advocate

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
383	Mr. Ashok Kumar Sharma	<p>Office Address: Chamber No. 111, C.K. Daphtary Block, Supreme Court Lawyers Chambers, Tilak Lane, New Delhi – 110001</p> <p>Residential Address: House No. 15, Rail Vihar, Sector - 33, Noida, U.P. - 201301</p>	27.03.2019	Advocate-on-Record
384	Mr. Deepak Madhusudan Nargolkar	<p>Office Address: 414, M.C. Setalvad Chamber Block, Supreme Court of India, Bhagwan Dass Road, New Delhi – 110001</p> <p>Residential Address: P-57, South Extension Part-II, New Delhi - 110049</p>	27.03.2019	Advocate-on-Record
385	Mr. Ajit Shankarrao Bhasme	<p>Office Address: 336, M.C. Setalvad Block, Supreme Court, Bhagwandas Road, New Delhi – 110001</p> <p>Residential Address: "Krishna" G-37, Naraina Vihar, New Delhi - 1100</p>	27.03.2019	Advocate-on-Record
386	Mr. Nikhil Nayyar	<p>Office Address: D-131, Panchsheel Enclave, New Delhi – 110017</p> <p>Residential Address: W3/93, Wellington Estate, DLF Phase 5, Gurgaon - 122009</p>	27.03.2019	Advocate-on-Record
387	Mr. S. Wasim A. Qadri	<p>Office Address: 314, C.K. Daphtary Block, New Lawyers Chambers, Supreme Court, New Delhi</p> <p>Residential Address: 259-A/3-Nayyar Manzil Jamia Nagar, New Delhi - 110025</p>	27.03.2019	Advocate

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
388	Mr. M. G. Ramachandran	C – 31, Friends Colony East, New Delhi - 110065	27.03.2019	Advocate-on-Record
389	Mr. Manish Singhvi	Office Address: # 904-A, Indraprakash Building, Barakhamba Road, New Delhi – 110001 Residential Address: R – 9, 1st Floor, Hauz Khas Enclave, New Delhi – 110016	27.03.2019	Advocate
390	Mr. Gopal Sankaranarayanan	Office Address: No. 30, Purvi Marg (Basement), Vasant Vihar, New Delhi – 110057 Residential Address: A – 10/7, 1 st Floor, Vasant Vihar, New Delhi - 110057	27.03.2019	Advocate
391	Mr. Mohan Venkatesh Katarki	Office Address: 114, Lawyers Chambers, C.K. Daphtary Block, Lawyers Chambers, Supreme Court, New Delhi – 110001 Residential Address: L – 702, Pearls Gateway Towers, Sector – 44, Noida – 201301, Uttar Pradesh	27.03.2019	Advocate
392	Mr. Nakul Dewan	Office Address: D-126, Defence Colony, New Delhi – 110024 Residential Address: D-223, Ground Floor, Defence Colony, New Delhi – 110024	27.03.2019	Advocate
393	Mr. Devadatt Kamat	Office Address: F-13, Lower Ground Floor, Green Park (Main), New Delhi – 110016 Residential Address: F-13, 2 nd Floor, Green Park (Main), New Delhi – 110016	27.03.2019	Advocate

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
394	Mr. Anupam Lal Das	Office Address: F-39, Green Park Main, New Delhi – 110016 Residential Address: B-5/202, Third Floor, Safdarjung Enclave, New Delhi-110029	27.03.2019	Advocate-on-Record
395	Mr. G. Venkatesh Rao	Office Address: #F-10, Level-1, 01-A Star City, Mayur Vihar -I, Extn. Delhi-110091 Residential Address: #E-604 & 601 - Nagarjuna Apts, Plot-A-1, Chilla/Mayur Kunj, Delhi - 110096	27.03.2019	Advocate
396	Mr. Jayanth Muth Raj	Office Address: 28/104, East End Apartments, Mayur Vihar Phase-I Extn., Delhi – 110096 Residential Address: 1/201, Supreme Towers, Sector 99, Noida – 201 304	27.03.2019	Advocate-on-Record
397	Mr. Arijit Prasad	B-242, 3 rd Floor, Greater Kailash Part-I, New Delhi – 110048	27.03.2019	Advocate
398	Mr. Jay Savla	Office Address: A/56-A, Lajpat Nagar-II, Central Market Main Road, New Delhi 110024 Residential Address: F-83, East of Kailash, New Delhi - 110065	27.03.2019	Advocate-on-Record
399	Ms. Aparajita Singh	Office Address: 138, New Lawyers' Chambers, Bhagwandass Road, Supreme Court, New Delhi – 110001 Residential Address: 16A, Super Deluxe Flats, Sector – 15A, Noida 201301, U.P.	27.03.2019	Advocate

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
400	Dr. Menaka Guruswamy	Office Address: D 1007, 3 rd Floor, New Friends Colony, New Delhi – 110065 Residential Address: D 1007, 2 nd Floor, New Friends Colony, New Delhi – 110065	27.03.2019	Advocate
401	Mr. Siddhartha Dave	Office Address: B-5/140, 3 rd Floor, Safdarjung Enclave, New Delhi – 110029 Residential Address: B-5/140, 2 nd Floor, Safdarjung Enclave, New Delhi – 110029	27.03.2019	Advocate
402	Mr. Siddharth Bhatnagar	Office Address: A – 57, Basement, Nizamuddin East, New Delhi – 110013 Residential Address: A – 57, Ground Floor, Nizamuddin East, New Delhi – 110013	27.03.2019	Advocate
403	Mr. C. N. Sreekumar	Office Address: 432, New Lawyers Chamber, Setalvad Block, Bhagwandass Road, New Delhi – 110001 Residential Address: A – 12, Saket District Court Residential Complex, Saket, New Delhi – 110017	27.03.2019	Advocate-on-Record
404	Ms. Aishwarya Bhati	Office Address: 18, Todarmal Road, Bengali Market, New Delhi – 110001 Residential Address: Flat No. 902, Tower 13, Commonwealth Games Village, Behind Akshardham Temple, Delhi – 110091	27.03.2019	Advocate-on-Record

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
405	Mr. Santosh Paul	Office Address: C-26, 2 nd Floor, Nizamuddin East, New Delhi – 110013 Residential Address: 195, Tower No. 8, Supreme Enclave, Mayur Vihar – I, Delhi – 110091	27.03.2019	Advocate
406	Mr. Gaurav Bhatia	Office Address: 16, Central Lane, First Floor, Bengali Market, New Delhi – 110001 Residential Address: Klasse II, 302 Eldeco Utopia, Sector 93A, Noida, Uttar Pradesh, 201304	27.03.2019	Advocate-on-Record
407	Mr. Bharat Sangal	Office Address: 206, New Lawyer Chamber, New Delhi – 110001 Residential Address: D-45, Press Enclave, Saket, New Delhi - 110017	27.03.2019	Advocate-on-Record
408	Mr. Vinay Prabhakar Navare	Office Address: Basement, E-32, Jangpura Extension, New Delhi – 110014 Residential Address: Second Floor, E-32, Jangpura Extension, New Delhi - 110014	27.03.2019	Advocate
409	Mr. Manoj Swarup	Office Address: Chamber No. 315, M.C. Setalvad Block, Supreme Court of India, New Delhi- 110001 Residential Address: E-166, East of Kailash, New Delhi – 110065	27.03.2019	Advocate-on-Record

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
410	Mr. Ritin Rai	Office Address: C – 377, Defence Colony, New Delhi – 110024 Residential Address: C – 443, Defence Colony, New Delhi – 110024	27.03.2019	Advocate
411	Ms. Priya Hingorani	Office Address: 40, Lawyers Chambers, Supreme Court Compound, Tilak Marg, New Delhi – 110001 Residential Address: A – 19, Neeti Bagh, New Delhi – 110049	27.03.2019	Advocate
412	Dr. J. N. Bhatt	Ekta Bunglow, Plot No. 162, Sector – 8/C, Gandhinagar - (Gujarat) 382008	08.12.2021	Former Chief Justice, Patna High Court
413	Mr. Surendra Kumar	N-1801, NECTAR, Ajnara Gen-X, Crossings Republik, Ghaziabad 201016 (Uttar Pradesh)	08.12.2021	Former Judge, High Court of Allahabad
414	Mr. S. K. Gangele	H. No. - 68, Green Woods Society, Phase – I, Near Yatharth Hospital, Greater Noida, U.T.P.	08.12.2021	Former Judge, Madhya Pradesh High Court
415	Mr. Vinod Prasad	Vijaya Apartment, Ahinsa Khand 2, Indirapuram, Ghaziabad - 201014	08.12.2021	Former Judge, Orissa High Court
416	Mr. L. Narasimha Reddy	2-2-25/3/3, D.D. Colony, Bagh Amberpet, Hyderabad	08.12.2021	Former Chief Justice, Patna High Court
417	Mr. A.I.S. Cheema	1 st Floor, G-7, Naraina Vihar, New Delhi - 110028	08.12.2021	Former Judge, High Court of Bombay
418	Mr. Noushad Ali	19/3RT, Saidabad Colony, Hyderabad-500 059	08.12.2021	Former Judge, High Court of Andhra Pradesh
419	Mr. Ravi Prakash Mehrotra	Office: 100, Lawyers' Chamber, A.K. Sen Block, Supreme Court of India, New Delhi – 110 001 Residence: E-50 (First Floor), Greater Kailash Enclave-I, New Delhi - 110048	08.12.2021	Advocate-on-Record

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
420	Mr. S. Narasimha Bhat	Office: 217, New Lawyers' Chambers, M.C. Setalvad Block, Bhagwan Dass Road, Supreme Court of India, New Delhi – 110 001 Residence: C-46, Sector-14, Noida, U.P. - 201 301	08.12.2021	Advocate-on-Record
421	Dr. Krishan Singh Chauhan	Office: Lawyers Chamber No. 129, Supreme Court Compound, Near Post Office, Tilak Marg, New Delhi - 110 001 Residence: 45-D, Vijay Mandal Enclave, Hauz Khas, New Delhi - 110016	08.12.2021	Advocate-on-Record
422	Mr. Vishwajit Singh	Office: A-5, CEL Apartment, Vasundhra Enclave, Delhi – 110 096 Residence: A-11, CEL Apartment, Vasundhra Enclave, Delhi - 110096	08.12.2021	Advocate-on-Record
423	Mr. Devendra Nath Goburdhun	Office: 30, Lawyers Chambers, Supreme Court of India, New Delhi – 110 001 Residence: A-126, Niti Bagh, New Delhi - 110049	08.12.2021	Advocate-on-Record
424	Mr. Vijay Panjwani	Office: 339, Law Chambers, Delhi High Court, Sher Shah Road, New Delhi – 110 003 Residence: 290, Supreme Enclave, Mayur Vihar, Phase-I, Delhi-110091	08.12.2021	Advocate-on-Record
425	Mr. Pradeep Kumar Dey	Office: B-10, Sagar Apartments, 6, Tilak Marg, New Delhi – 110 001 Residence: 1, AIIMS Apartments, Mayur Kunj, Mayur Vihar Extension – I, Delhi - 110096		Advocate

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
426	Mr. Annam D. N. Rao	Office: Chamber No. 116, R. K. Jain Chamber Block, Supreme Court of India, New Delhi – 110001 Residence: A – 126, Sector 27, Noida - 201301	08.12.2021	Advocate-on-Record
427	Ms. Rachana Srivastava	B – 144, Sector – 14, Noida – 201 301 (Uttar Pradesh)	08.12.2021	Advocate-on-Record
428	Mr. Anil Kumar Sangal	Office: 226, Supreme Court Lawyers' Chambers, M. C. Setalvad Block, Bhagwan Dass Road, New Delhi -110 001 Residence: B-42, Arya Nagar Apartments, 91 - I.P. Extension, Delhi – 110092	08.12.2021	Advocate-on-Record
429	Shri Rajiv Nanda	H – 127, Shivaji Park, Punjabi Bagh, New Delhi – 110 026	08.12.2021	Advocate-on-Record
430	Mr. Arunabha Chowdhury	76, Lower Ground Floor, Golf Links, New Delhi – 110 003	08.12.2021	Advocate
431	Mr. Ravindra Kumar	Office: Chamber No. 210, C.K. Daphtary Block, Tilak Lane, Supreme Court of India, New Delhi – 110 001 Residence: 197-A, Sector – 15A, Noida – 201301	08.12.2021	Advocate-on-Record
432	Mr. Vijay Kumar	Flat No. 12-F, Himalaya Legend, Nyaya Khand-I, Indirapuram, U.P.-201010	08.12.2021	Advocate
433	Mr. Manoj Goel	Office: 18, Central Lane, Bengali Market, New Delhi – 110001 Residence: D – 261, Sector – 47, Noida, U.P. - 201301	08.12.2021	Advocate
434	Mr. Yadavilli Prabhakara Rao	Office: Lawyers Chamber No. 129, Setalvad Block, Bhagwan Dass Road, Supreme Court of India, New Delhi – 110001 Residence: E – 615, Mayur Vihar, Phase - II, Delhi – 110091	08.12.2021	Advocate-on-Record

S.No.	Name of the Senior Advocate	Address	Date of designation as Senior Advocate	Remarks
435	Mr. G. Umapathy	Office: C – 102, Yamuna Apartments, Alaknanda, New Delhi – 110019 Residence: D – 104, Yamuna Apartments, Alaknanda, New Delhi – 110019	08.12.2021	Advocate
436	Mr. P. Niroop	Office: D – 16, (LGF), Nizamuddin East, New Delhi – 110013 Residence: E – 108, (Second Floor), Greater Kailash Enclave – I, New Delhi – 110048	08.12.2021	Advocate
437	Mr. Hariprasad A.	E-53, Second Floor, Greater Kailash Enclave-2, New Delhi – 110048 Res.: “Haripriya”, SNRA-287 C, Pandathil Cross Road, Eroor P. O., Ernakulam- 682306	20.05.2022	Former Judge, High Court of Kerala
438	Mr. Bhushan Pradyumna Dharmadhikari	Plot No. 89, New Verma Layout, Ambazari, Nagpur – 440033	20.05.2022	Former Chief Justice, High Court of Bombay
439	Dr. K. Bhakthavatsala	Ganesh Nilaya, No. 25, 2nd Cross, 8th Main Road, Vasanth Nagar, Bengaluru – 560052	20.05.2022	Former Judge, High Court of Karnataka
440	Mr. Pankaj Naqvi	Ground Floor, H-95, Block-H, Sector-41, Noida, Gautam Budh Nagar – 201303 Res.: Flat No. 133, First Floor, Vijayant Enclave, Sector-29, Noida, Gautam Budh Nagar - 201301	20.05.2022	Former Judge, High Court of Judicature at Allahabad
441	Mr. Lok Pal Singh	Chamber No.11, Kamadgiri Tower, Kaushambi, Ghaziabad – 201010 Res.: 802, Trishul Tower, Kaushambi, Ghaziabad- 201010	20.05.2022	Former Judge, High Court of Uttarakhand

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442	Mr. Shyam Kishore Sharma	8-A (First Floor), Bhawani Kunj, Behind D-2 Block, Vasant Kunj, Near ILBS Hospital, New Delhi – 110070 Res.: 161, Swarup Sadan CGHS Ltd., Plot No. 04, Sector- 13, Dwarka New Delhi- 110078	20.05.2022	Former Judge, High Court of Judicature at Patna
443	Mr. Sudip Ahluwalia	Flat No. 5427/1, Modern Housing Complex, Manimajra, Chandigarh Res.: 1329, Sector C-1, Vasant Kunj, New Delhi- 110070	20.05.2022	Former Judge, High Court of Punjab & Haryana
444	Mr. Rajive Bhalla	#52, Block B, Basement, Panchsheel Enclave, Delhi – 110017 Res.: #366, Block E, G.K.-II, New Delhi #257, Sector 10-A, Chandigarh	20.05.2022	Former Judge, High Court of Punjab & Haryana
445	Mr. Dilip Babasaheb Bhosale	6, Bhagyoday Building, 79, Nagindas Master Road, Fort, Mumbai, Maharashtra – 400001 Res.: A-1903, Zeon, Bhakti Park, Ajmera I- Land, Wadala, Mumbai- 400037	20.05.2022	Former Chief Justice, High Court of Judicature at Allahabad
446	Mr. A.K. Pathak	AB-84, Shahjahan Road, New Delhi - 110011	20.05.2022	Former Judge, High Court of Delhi
447	Dr. Vineet Kothari	947, 11th D Road, Sardarpura, Jodhpur (Rajasthan) – 342003	20.05.2022	Former Acting Chief Justice, High Court of Gujarat
448	Mr. Vishnu Chandra Gupta	1-209, 2nd Floor, Omaxe Avenue, Raibareli Road, Lucknow – 226025 Res.: D-862, Omaxe City Raibareli Road, Lucknow- 226025 35-E, 5th Avenue, Gaur City, G- Noida (W), G.B. Nagar- UP	20.05.2022	Former Judge, High Court of Judicature at Allahabad

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449	Mr. Girish Chandra Gupta	Shree Basantialayam, Plot No. CE/1/B/57, Street No. 224, New Town, Kolkata- 700156	20.05.2022	Former Chief Justice, The Calcutta High Court
450	Mr. K. Ravichandrababu	Door No. 77, First Avenue, Indira Nagar, Adyar, Chennai-20 Res.: 1D, Crescent Castle Apartment, 13/6, Second Floor Crescent Park Road, Gandhi Nagar, Adyar, Chennai- 600020	20.05.2022	Former Judge, Madras High Court
451	Mr. Bansi Lal Bhat	Res.: H.No. G-91, Shanti Nagar, Toph Sherkhaniyan, P.O. Paloura, Jammu (J&K) – 181121	20.05.2022	Former Judge, High Court of Jammu & Kashmir
452	Mr. Rakesh Kumar Garg	C-1/29, Parshant Vihar, Sector-14, Rohini, New Delhi H.No. 417, Sector 35-A, Chandigarh	20.05.2022	Former Judge, High Court of Punjab & Haryana
453	Mr. Vinay Kumar Jain	B-7/51/2, Safdarjang Enclave, New Delhi – 110029	20.05.2022	Former Judge, High Court of Delhi
454	Mr. Servesh Kumar Gupta	A2/67, 2nd Floor, Safdarjang Enclave, New Delhi- 110029 Res.: A2/67, 3rd Floor, Safdarjung Enclave, New Delhi- 110029	20.05.2022	Former Judge, High Court of Uttarakhand
455	Mr. T. B. Radhakrishnan	“THOTTATHILS”, B.T.S Road, Keerthi Nagar, Elamakkara P.O., Kochi – 682026 Res.: “SAI GAYATHRI”- KN 8, B.T.S Road Keerthi Nagar, Elamakkara P.O., Kochi- 682026	20.05.2022	Former Chief Justice, The Calcutta High Court
456	Mr. Rajiv Sahai Endlaw	Flat No. 26, 7th Floor, Dakshineswar Building, 10 Hailey Road, New Delhi – 110001 17, Babar Lane, Bengali Market, New Delhi- 110001	20.05.2022	Former Judge, High Court of Delhi

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457	Mr. Ajay Tewari	#3038, Sector 21-D, Chandigarh – 160022 Res.: 3038, Sector 21-D, Chandigarh- 160022	20.05.2022	Former Judge, High Court of Punjab & Haryana
458	Mr. Vijay Kumar Shali	Basement A-8, Pamposh Enclave, Greater Kailash-I, New Delhi – 110048 Res.: A-8, 3 rd Floor, Pamposh Enclave Greater Kailash-I, New Delhi- 110048	20.05.2022	Former Judge, High Court of Delhi
459	Mr. Man Mohan Singh	17/9, West Patel Nagar, New Delhi – 110008	20.05.2022	Former Judge, High Court of Delhi
460	Mr. Rajiv Narain Raina	E8-03 (GF), DLF, The Valley, Kalka-Pinjore Urban Complex, Sector-3, Panchkula – 134107	20.05.2022	Former Judge, High Court of Punjab & Haryana
461	Mr. Sunil Prabhakar Rao Deshmukh	142, Tower No. 10, Supreme Enclave (Apartment), Mayur Vihar Phase - I, New Delhi – 110091 Res.: A-2/94, Manu Apartments, Mayur Vihar Phase- I, New Delhi- 110091	20.05.2022	Former Judge, High Court of Judicature at Bombay
462	Mr. Dama Seshadri Naidu	D-28A, Panchsheel Enclave, New Delhi – 110017 Res.: C-33, Panchsheel Enclave, New Delhi- 110017	20.05.2022	Former Judge, High Court of Judicature at Bombay
463	Mr. Ravinder Parkash Nagrath	H.No. 162, Sector 123, New Sunny Enclave, Kharar, Mohali (Punjab)	20.05.2022	Former Judge, High Court of Punjab & Haryana
464	Mr. Matam Venkataramana	#A 204, Niharika Signature, Next to NASR Boys School, Gachibowli, Hyderabad – 500032	20.05.2022	Former Judge, High Court of Judicature at Andhra Pradesh
465	Mr. Rajesh Kumar Agarwal (Rajes Kumar)	House No. 8, High Court Judges Colony, Sector 105, Noida - 201301, Uttar Pradesh	20.05.2022	Former Judge, High Court of Judicature at Allahabad
466	Mr. Sangeet Raj Lodha	C-41, 1st Floor, Greater Kailash - 1, New Delhi – 110048	20.05.2022	Former Judge, Rajasthan High Court

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467	Mr. Ramendra Jain	25 - Vipul Agora M.G. Road, Gurugram – 122002 Res.: A-143, Sushant Lok-I, Block-A, Gurugram- 122002	20.05.2022	Former Judge, High Court of Punjab & Haryana
468	Mr. Tapen Sen	#D-52, Panchsheel Enclave, New Delhi – 110017 Res.: AC-238, Kalyani Mansion, Street No. 39, Action Area-I, New Town, Kolkata- 700156	20.05.2022	Former Judge, The Calcutta High Court
469	Mr. B. Rajendran	Old No. E-65/ New No. E-15, 5th Main Road, Anna Nagar East, Chennai - 600102	20.05.2022	Former Judge, Madras High Court
470	Mr. Zaka Aziz-Ul Haq	14, Suman Apartments, West Park Lane – 2, Dhantoli, Nagpur – 440012 Res.: D-4, Udhoo Apartments, Opposite Mecosabagh Ground, Clarke Town, Nagpur - 440004	20.05.2022	Former Judge, High Court of Bombay
471	Mr. Ravi Krishnarao Deshpande	Flat No. S/2, Shiv Shanta Apartment, 2nd Lane, Behind Hitvada Press, Dhantoli, Nagpur - 440012 (M.S.) Res.: 40-C, "Annapurnai", 2nd Lane, Behind Hitvada Press, Dhantoli, Nagpur- 440012 (M.S.)	20.05.2022	Former Judge, High Court of Bombay
472	Mr. Vinod Goel	B-10, Second Floor, Jungpura Extension, New Delhi – 110014 Res.: C-146, First Floor, South City-2 Sector- 49, Sohna Road, Gurugram- 122018	20.05.2022	Former Judge, High Court of Delhi
473	Mr. Gurindar Singh Sistani	M-23, Jangpura Extension, New Delhi – 110014	20.05.2022	Former Judge, High Court of Delhi
474	Mr. Paramjeet Singh Dhaliwal	H.No. 2254, Sector 35-C, Chandigarh	20.05.2022	Former Judge, High Court of Punjab & Haryana
475	Mr. Ved Prakash Vaish	110/5, Second Floor, Banarsi Dass Estate, Timarpur, Delhi - 110054	20.05.2022	Former Judge, High Court of Judicature at Allahabad

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476	Mrs. Veena Birbal	A-11, South Extension, Part-II, New Delhi – 110049 Res.: P-10, South Extension, Part-II, New Delhi- 110049	20.05.2022	Former Judge, High Court of Delhi
477	Mr. Dinesh Chandra Somani	HE-1002, Pratap Apartment, HIG Block, Sector-29, Pratap Nagar, Jaipur – 302033 Res.: HE-404, Pratap Apartment, HIG Block, Sector-29, Pratap Nagar, Jaipur- 302033	20.05.2022	Former Judge, Rajasthan High Court
478	Mr. Ramachandran Nair T.R.	Thekkedath (H), No. 62/488, Diwans Road, Kochi, Kerala, PIN - 682016	20.05.2022	Former Judge, High Court of Kerala
479	Mr. Maharaj Krishan Hanjura	H.No. 306, Lane No. 4, Anand Vihar, Bohri, Talab Tillo, Jammu – 180002 Res.: H.No. 307, Lane No.4, Anand Vihar , Bohri, Talab Tillo, Jammu- 180002	20.05.2022	Former Judge, High Court of Jammu & Kashmir
480	Mr. Govind Mathur	43, Central School Scheme, Airforce Area, Jodhpur	20.05.2022	Former Chief Justice, High Court of Judicature at Allahabad
481	Mr. Jag Jivan Ram Midha	F-10, Ground Floor, Jangpura Extension, New Delhi – 110014 Res.: A-153, New Friends Colony, New Delhi- 110025	20.05.2022	Former Judge, High Court of Delhi
482	Mr. M. Sathyanarayanan	Door No. 108/64, Catholic Centre, Main Building, 1st Floor, Armenian Street, Chennai – 600001 Res.: Old No.9, New No. 5/1, 2 nd Avenue, 2 nd Extn, Indra Nagar, Adyar, Chennai- 600020	20.05.2022	Former Judge, Madras High Court
483	Mr. Amar Saran	4, Edmonston Road, Tashkent Marg, Prayagraj, Uttar Pradesh	20.05.2022	Former Judge, High Court of Judicature at Allahabad

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484	Mr. Ravindra Manoharrao Borde	M-2 & 3, Mangal Kalash Housing Society, Near Zambad Estate, New Shreynagar, Aurangabad, Maharashtra	20.05.2022	Former Judge, High Court of Bombay
485	Mr. Rajesh Govind Ketkar	Flat No. 10, Three View CHSL, 515-A, Veer Savarkar Marg, Opposite Century Bazaar, Prabhadevi, Mumbai – 400025	20.05.2022	Former Judge, High Court of Bombay
486	Mr. Kishor K. Sonawane	106, Yusuf Building, 1st Floor, Next to Mulla House, Hutatma Chowk, Fort, Mumbai – 400001 Res.: 2102, 21 st Floor, Clayton Bldg, Rodas Enclave, Hiranandani Estate, Thane (W) 406007	20.05.2022	Former Judge, High Court of Bombay
487	Mr. Sudhir Kumar Saxena	A-415, L.G.F., Defence Colony, New Delhi – 110024 Res.: B-79, Pandara Road, New Delhi- 110003 T12-402, Bhagirathi Enclave, Awadh Vihar Yojna, Lucknow- 226002	20.05.2022	Former Judge, High Court of Judicature at Allahabad

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